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(2025) 12 SIK CK 0056

Sikkim HC

Case No: Writ Petition (C) No. 66 of 2025

Deo Kumar Kami (Baraily) And

Others

APPELLANT

Vs

District Collector And Others

RESPONDENT

Date of Decision: Dec. 5, 2025

Hon'ble Judges: Meenakshi Madan Rai, J

Bench: Single Bench

Advocate: Sajal Sharma, Shreya Sharma, Kajal Rai, Shakil Raj Karki

Judgement

Meenakshi Madan Rai, J

Registry reports that the Notice issued to Respondent No.3 has been "delivered", however no one has entered appearance for the Respondent No.3.

Let Counter-Affidavit be filed within four weeks and Rejoinder thereto two weeks thereafter.

Stay granted vide Order of this Court dated 31-10-2025, stands extended till the next date.

List on 17-03-2026.